



**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
CP No. (IB)- 13/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

**Praveen Pratap Singh, Prop. Shine Star Housekeeping and Manpower
Services**

...Operational Creditor

Versus

Throne Dreams Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

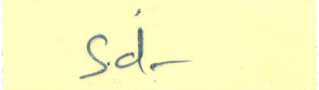
Present Through Video Conferencing: -

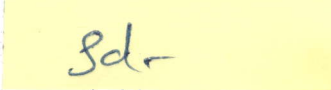
For the Operational Creditor : Ankit Sareen, Adv.
Vrinda Lakhotia, Adv.

For the Corporate Debtor : None-appeared

ORDER

Heard Mr. Ankit Sareen, Adv. appearing on behalf of the Petitioner/
Operational Creditor. It is seen in Part IV of Form 5 total debt due shown is Rs.
3,12,024/- which is below the threshold limit for filing application u/s 9 of IBC,
2016. Learned counsel for the Petitioner seeks permission to withdraw the
petition. Permission granted. CP No. (IB)- 13/9/JPR/2021 is dismissed as
withdrawn with permission to seek any legal remedy under the law with exclusion
of time period taken in the present proceeding.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

January 12, 2023